

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1351-1352/2021

NARESH KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

Crl.A. No. 1353-1354/2021 (II)

Date : 08-09-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Harsh Pratap Shahi, Adv.
Mr. Sarvesh Singh Baghel, AORMr. Mohammad Atif Ahmad, Adv.
Ms. Nishtha Kumar, AOR

For Respondent(s)

Mr. Harsh Pratap Shahi, Adv.
Mr. Sarvesh Singh Baghel, AORMr. Rajesh Rathod, Adv.
Mr. Nagendra Kasana, AORMr. Prithivi Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Ankur Yadav, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

In both the matters numbered above, service is complete.

Records have been received.

Ld. Counsel seeks and is granted four weeks time to file counter affidavit for Respondent No.2 in Crl. Appeal Nos. 1352/2021 and 1353/2021.

Four weeks time is given to the Ld. Counsel for the parties to file the additional documents. After expiry of four weeks, list the matters before the Hon'ble Court, under the rules.

S.P.S. LALER
Registrar